

(26)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CCP NO. 173/93 in RA NO. 96/90
in OA NO. 372/87

New Delhi this the 8th day of November, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Ms. Jasbir Kaur,
D-31, Tagore Garden Ext.,
New Delhi-110027.

... Petitioner

By Advocate Shri B. S. Mainee

Versus

1. Shri Masih-Uz-Zaman,
Secretary, Ministry of
Railways, Railway Board,
Rail Bhawan, New Delhi.

2. Shri S. N. Mathur,
General Manager,
Northern Railway,
Baroda House, New Delhi.

3. Shri G. K. Kanchan,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi. ...

Respondents

By Advocate Shri R. L. Dhawan

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

Though belatedly, the judgment having been complied with, we do not consider it expedient to pursue these contempt proceedings. The same are accordingly dropped.

S. R. Adige
(S. R. Adige)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

as